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- \* IN THE HIGH COURT OF DELHI AT NEW DELHI
- + FAO (COMM) 307/2025, CM APPLs. 68054/2025, 68055/2025, 68056/2025 & 68057/2025

M/S SHIV TOBACCO CO. & ORS. ...

.....Appellants

Through: Mr. Laksh Khanna, Adv.

versus

VINOD KUMAR & ANR.

....Respondents

Through:

**CORAM:** 

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 03.11.2025

**%** 

## C. HARI SHANKAR, J.

After some hearing, learned Counsel for the appellants seeks leave to withdraw this appeal. The appeal is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

NOVEMBER 3, 2025/aky